105

paras 25, 27Ci), (ii) and (iii) of the Statement?

THE MINISTER OF PETROLEUM, CHEMICALS AND **FERTILIZERS** (SHRI H. N. BAHUGUNA): (a) As drug policy statement, per the new foreign drug manufacturing firms wiH be given formulation licences xn future only if they are linked with the production of high technology bulk drugs from the basic stage, subject to the overall condition of their supplying 50 per cent of their production of such bulk drugs to non-associated formulators and further to their restricting their overall ratio of bulk drugs | consumption the Indian drug manufacturing firms will be allowed formulation licences upto 10 times of the value of their bulk drug production provided that, formulations based on imported fojbulk drugs, permission would be granted only if a ratio of 2:1 between consumption of indigenous bulk drugs & imported|canalised bulk drug is maintained.

(b) There is no contradiction in paras 25, 27.1, 27.2, 27.3 of the Statement because para 25 of the Statement relates to the future licensing of foreign drug companies, while paras 27.1 & 27.2 relate t₀ the recommendations made by the (Hathi) Committee on Drugs & Pharmaceuticals Industry in its report relating to the manner in which the Permission Letters & COB Licences granted to drug manufacturing companies are to be regularised and para 27.3 contains the Government's decision regarding the regularisation of production, in excess of licensed capacity or capacity based on COB Licences, Permission Letters, etc.

Setting up of Railway Service Commission for the N.F. Railway

46. SHRI AHMAD HOSSAIN MONDAL: SHRI PRASENJIT BARMAN: Will the Minister of RAILWAYS be pleased to statae:

to Questions

- (a) whether the Railway Service Commission for the Northeast Frontier Railway has been set up;
- (b) if not, what are the reasons for the delay; and
- (c) whether pending the setting up of the Railway Service Commission, there is any proposal under Government's consideration to include in the Recruitment Committee one representative each of the States covered by this Railway Zone?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN); (a) and (b) The administrative sanction for the setting up a Railway Service Commission for N.F. Railway and for the creation of the gazetted and nongazetted posts in the Commission was issued on 5-7-78. Appointments will be made shortly.

(c) No.

Delay im running: of trains due t« work-to-rule policy of the Railway employees

47. SHRI AHMAD HOSSAIN MONDAL: SHRI PRASENJIT BARMAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of occasions and the names of trains delayed on each of the Railway zones due to the adoption of work-to-rule policy by the railway employees during the last six monthB;
- (b) the names of trains suspended by each Railway Zone on this ground during the same period; and
- (c) what steps Government hark taken or propose to take to a redress the grievances of the employees?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) iYifermaticm is being collected will

be laid on the Table of the Sabha.

Parmanent Negotiating (c) Mais functioning at chinery various Joint Consultative Machilevels and nery at the level of the Ministry of Railways to discuss various demands of the recognised unions. Represenfrom the unrecognised tations unions|associations are also given due consideration and informal discussions are held with them at various levels. A number of pending demands of various categories of railway employees have already been conceded during the last fifteen months.

Licence for allocation of raw material to M/s. Hindustan Antibiotics Ltd.

- 48. SHRIMATI JAMUNA DEVI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) the details of industrial and import licences given and allocation of canalised raw materials made to M/s. Hindustan Antibiotics Ltd. Pimpri, during the last five years, year-wise; and
- (b) what is the present production of H.A.L, itemwise, and what measures Government propose to take to achieve the approved targets in production by the undertaking?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA); (a) No industrial licence has been issued to M|s. Hindustan Antibiotics Limited, Pimpri during the period 1973—77. The details ctf import licences and allocations of canalised raw materials during the above period are given in the Annexures A. B. C and D. Appendix CVT, Annexure Nos. 9, 10, 11 and 12].

(b) A statement indicating the items, cumulative production during the current year (April-June) and steps proposed to be taken by the company to achieve the approved targets of production i* attached

(Annexure 'E'). [See Appendix CV, Annexure No. 13.]

Licence on actual production bams to M/s. May and Baker

- 49. SHRIMATI JAMUNA DEVI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that the Carry Over Business licence to M/s May and Baker was granted first on actual production basis and subsequently on installed capacity basis; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND **FERTILIZERS** (SHRI H. N. BAHUGUNA); (a) and manufacture of Metronidazole first based on actual production basis on the basis of and subsequently installed capacity for the reason that the party's representation that, as per the policy, they were entitled to a higher capacity, was accepted by the Government, taking cognizance of the effective steps taken by them to establish such capacity prior to the effective date for obtaining Licence.

S. T. C. raw materials to firme

- 50. SHRIMATI JAMUNA DEVI: Will the Minister ctf PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) what are the names of the drug firms which have been given State Trading Corporation raw materials on high seas during the last three years and what are the details of the transaction* entered into on high-sea basi*;
- (b) what are the names of the firm* which have been refused raw material* on high sea basis, the nature of the refused raw materials and what are